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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 234/16	TP 233/17	For hearing	391/ 394	Maxheap Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRERNA PONAPPA. 080-40726600	PETITIONER	
2.	Sinchana.M.R	ROC/RD	
3.	Banmod Kymor	O.L	

**ORDER**

Counsel for Petitioner is present. Smt. MR Sinchana, Standing Counsel for ROC Karnataka is also present. Assistant from OL Office is present. OL report received. Heard both sides. Orders reserved.

  
Member (T)

  
Member (J)